

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/ 768 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Utpal Prasad,
District & Sessions Judge,
Majuli.

Dated Guwahati, *7th February*
~~January~~, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No.DSJ(M)/2025/315 Dated 01.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.02.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 01.02.2025 till the morning of 03.02.2025.** The Chief Judicial Magistrate, Majuli, and in his absence, the in-charge C.J.M, Majuli will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2017/ 769 - 770 /A, dated

7.2.25

Copy to:

1. The Chief Judicial Magistrate, Majuli.
- ✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Quita